

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 283 OF 2017

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Jaiprakash Power Ventures Limited

... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. S. Venkatesh
Ms. Pratyush Singh
Mr. Ashok Shukla**

ORDER

**Admit. Issue notice to the Respondents returnable on 20.11.2017.
Dasti, in addition, is permitted.**

List the matter on 20.11.2017.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**